## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
271/16 (EA740)1	TP 213/17	Hearing	391 /394	Apere Enterprise Storage Solutions India Pvt. Ltd.

SL. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

NO. & PHONE NUMBER REPRESENTATION TO WHOM (PETITIONER)

(RESPONDENT)

C. K. Nandakumar Advocate 9900039859

Counsel for petitioner is present. CA 740/16 is taken up today. It is filed for condonation of delay. For orders, posted to 13.032017.

MEMBER (T)